

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 66

Dated Guwahati, the 30th September, 2010

It has been informed that many matters relating to Outlying Benches of the Gauhati High Court are lying unattended in different Sections of the Principal Seat at Guwahati. So, all concerned Section In-charges/Superintendents are, hereby, directed to place all matters before the authority by tomorrow, the 1st October, 2010 positively.

By Orders,

Sd/- P.K. Saikia,

REGISTRAR GENERAL

Memo No. HC. III – 50/2002/4649-660 IG Dated 30th September 2010